

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-67/2022/8119/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lohit Kumar Saikia,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the <sup>16</sup> 28 August, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJSV/2023/6007, dtd. 21.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.09.2023, alongwith station leave permission, from the evening of 02.09.2023 till the morning of 07.09.2023**, has been granted. The Addl. Sessions Judge cum Special Judge, POCSO, Sivasagar, in her absence, the Addl. District & Sessions Judge, FTC, Sivasagar and in his absence, the Civil Judge (Sr. Division) and Assistant Sessions Judge, Sivasagar, and in his absence, the next senior most Judicial officer available at the station shall remain in charge of your Court and office in your absence.


Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-67/2022/8120/A, dated , 28-08-23**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**  
